

- Technology mission on Cotton launched to improve the productivity of cotton,
- Technology Upgradation Fund Scheme (TUFS) introduced to facilitate availability of capital for projects of modernisation and upgradation of textile sector at competitive rates,
- Accelerated depreciation for the machinery acquired with TUFS benefits,
- Stand alone power plants have been included under TUFS,
- Rationalisation of DEPB rates for certain textile products, and
- Rationalization of duty structure in the textile sector.

Participation of Workers in the Management of NTC Mills

†3551. SHRI ABHAY KANT PRASAD : Will the Minister of TEXTILES be pleased to state :

(a) whether functioning of textiles mills under National Textile Corporation has improved due to participation of workers;

(b) if so, number of mills having participation of workers in their management;

(c) whether Government propose to introduce participation of workers in all the mills under National Textile Corporation;

(d) whether there is any participation of workers at the level of Board of Directors of National Textile Corporation;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL) : (a) to (c) Mill-level joint committees of workers and management were constituted in most of the NTC Mills in 1985 excepting where trade unions were reluctant to nominate their representatives. These committees are meant to discuss matters regarding increasing utilisation, reduction in cost, energy conservation etc. There is however, no proposal in the rehabilitation schemes sanctioned by BIFR for participation of workers in management.

†Original notice of the question was received in Hindi.

[23 April, 2003]

RAJYA SABHA

(d) to (f) No Sir. As per the Memorandum of Association of NTC companies, no such provision is available.

Implementation of the National Silk Production Project

†3552. SHRI ABHAY KANT PRASAD : Will the Minister of TEXTILES be pleased to state :

(a) whether one of the main reasons for the delay in the implementation of the National Silk Production Project is the absence of adequate loan disbursement;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken for the implementation of the National Silk Production Project?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL) : (a) and (b) Central Silk Board is not implementing any scheme entitled National Silk Production Project. It is implementing plan schemes for enhancement of production, productivity and quality of silk, the major one being the Catalytic Development Programme. The Programme supports stake-holders in operations ranging from food plant cultivation to marketing of products in mulberry, tasar, eri and muga silks, technology absorption, investment generation, productivity improvement and employment generation. There is no report of any particular delay in the implementation of these plan schemes. Usual causes for delays, if any, that take place relate to several factors, among which one may cite the time taken by states to propose and submit proposals, redraft and resubmit proposals in case appraisal funds shortcomings, time taken to release funds by State Governments to the beneficiaries, time taken to obtain utilization certificates, difficulties of beneficiaries to obtain loans, etc.

(c) The Catalytic Development Programme is implemented in collaboration with the State Governments. On receipt of proposals from the State Governments the Central Silk Board appraises them, seeks modifications, if required, sanctions and then releases funds as per guidelines of the programme to the State Governments who further release funds to the beneficiaries/stakeholders along with their share.

†Original notice of the question was received in Hindi.